

Name of the Group	Licence No. and date	Capacity licensed for manufacture of cotton yarn
Assam Cotton Mills Ltd., Chitriduwar (Assam)	L/23(I)/1136/73- TEX(H) dt. 23-5-73	12,500 Spindles
Eastern Cotton Mills Ltd., Calcutta.	L/23(I)/1137/73- TEX(H) dt. 23-5-73	10,312 „
Bharat Commerce and Industries Ltd., Nanjungud. (M.P.)	L/23(I)/1138/73- TEX(H) dt. 23-5-73	4,656 „
Jayashree Textiles and Industries Ltd., Madnapur (W. Bengal)	L/23(I)/1139/73- TEX(H) dt. 23-5-73	13,000 „

Rags Scandal

5766. SHRI P. GANGADEB : Will the Minister of COMMERCE be pleased to state :

(a) whether the Central Bureau of Investigation has completed its enquiry into the "rags scandal"; and

(b) if so, how many persons have been arrested in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) No one has been arrested, so far.

Fake currency seized by C.B.I. in Calcutta

5767. SHRI P. GANGADEB :

SHRI SHRIKISHAN MODI :

Will the Minister of FINANCE be pleased to state :

(a) whether a big haul of fake currency notes was seized on 15th October, 1973 near Madhyamgram in 24 Parganas District, Calcutta by C.B.I. ;

(b) if so, the value of the forged currency notes and their denominations ; and

(c) whether any printing machinery and other equipment was also seized ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) to (c). On 15th October, 1973, the Officers of the C.B.I. raided the house of one Bijoy Sarkar at Vivekanand Nagar in 24 Parganas District, West Bengal and recovered Rs. 1.5 lakhs worth of Indian currency and Rs. 3.5 lakhs worth

of Bangladesh currency allegedly forged and seized other incriminating materials such as metal blocks, handpress, auto-number machines purportedly used on the manufacture of these notes. A criminal case has been registered and two persons have been arrested.

Confiscation of goods seized from Balyogeshwar

5768. PROF. MADHU DANDA-VATE : Will the Minister of FINANCE be pleased to state :

(a) whether the Customs Authorities have confiscated contraband goods worth Rs. 3.5 lakhs smuggled in by Balyogeshwar ;

(b) if so, from which countries the goods were smuggled into India ; and

(c) what action has been taken by Government against Balyogeshwar ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The following undeclared goods seized from the baggage of Shri Prem Pal Singh Rawat alias Balyogeshwar have been confiscated :—

- (1) Jewellery valued about Rs. 43 thousand
- (2) Watches valued about Rs. 18 thousand
- (3) Foreign currency in Rs. 1,96 thousand approximately.
American Dollars, Sterling, Swiss Francs, Australian Dollars and Japanese Yen.